

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 793 /Confdl. /2022
I-8-2/2002(Part-XIII)

Bilaspur, dated 06 /04/2022

In reference to Registry Endt. no. 595/Confdl./2022 dated 26.02.2022, a copy of letter no. A-11016/02/2022-CLS-II, dated 01.04.2022 of the Under Secretary to the Government of India, Ministry of Labour & Employment, New Delhi, containing intimation of extension of last date of receipt of applications, regarding selection for the posts of Presiding Officers in Central Government Industrial Tribunal-cum-Labour Court is enclosed herewith for information of the candidates concerned.


(Sanjay Kumar Jaiswal)
Registrar General

Encl: As above

No. A-11016/02/2022-CLS-II
Government of India
Ministry of Labour & Employment

Shram Shakti Bhawan, Rafi Marg,
New Delhi, Dated 01.04.2022

To,

The Registrar General,
All High Courts.

Sub: Selection for the posts of Presiding Officers in Central Government Industrial Tribunal-cum-Labour Court – reg.

Sir,

I am directed to refer to this Ministry's letter of even no. dated 11.02.2022 on the subject mentioned above and to inform that competent authority has extended the last date for receiving applications in the prescribed format for the posts of Presiding Officers in CGIT-cum-LCs, upto 18.04.2022.

2. The other terms and conditions mentioned in the letter of even number dated 11.02.2022 remain same, which is available on the website of the Ministry of Labour & Employment (<https://labour.gov.in/whats-archives>).

Yours faithfully,



(Satish Chander)

Under Secretary to the Government of India

Copy to:

1. Ministry of Law and Justice, Department of Justice, Jaisalmer House, New Delhi.